

Some of the identified major causes of sickness in the small scale sector are paucity of adequate raw materials and working capital, delayed realisation of receivables, particularly from large units, marketing problems, management deficiencies, technological obsolescence, frequent power cuts/trippings, labour problems, etc.

(e) Steps taken to revive sick units include issuance of detailed guidelines by RBI to all scheduled commercial banks in regard to rehabilitation of sick units in the small scale sector with specific reference to definition of sick SSI units, viability norms, incipient sickness as also reliefs and concessions from banks/financial institutions for implementation of rehabilitation packages in the case of potentially viable sick units.

On the advice of the Government of India, Reserve Bank of India has set up State Level Inter-Institutional Committees (SLIICs) in all States including Kerala under the Chairmanship of Secretary, Industries Department for working out a rehabilitation package for revival of viable sick small scale units.

The Small Industry Development Bank of India (SIDBI) has been organising rehabilitation meets in different States including Kerala to help primary lending institutions and promoters in drawing up mutually acceptable rehabilitation packages for potentially viable sick SSI units.

The Union Ministry of Industry is also operating a Centrally Sponsored Margin Money Scheme for revival of sick small scale units, under which quantum of assistance per unit is upto Rs. 50,000. The amount sanctioned under the scheme to the State of

Kerala so far since 1983-84 is Rs. 25 lakhs.

Modification in recruitment scheme for Civil Services Examination

3078. SHRI RAM NARESH SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Public Service Commission follows a subject-wise quota system in the selection of candidates on the basis of their performance in the Civil Services (Preliminary) Examination; and

(b) if so, whether there is any proposal to modify this system?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) Does not arise.

Increase in the capacity of T.V. transmitters in Kerala

3079. SHRI E. AHAMED: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to cover the Kannur and Kasargod districts in Kerala by television transmission from Thiruvananthapuram;

(b) whether the Government propose to take any steps to increase the capacity of the existing T.V. transmitter at Malappuram in Kerala; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) There exists a microwave link bet-

went the low power T.V. transmitter at Kozhikode and Doordarshan Kendra at Thiruvananthapuram which enables the former to relay programmes originating from Doordarshan Kendra at Thiruvananthapuram. This transmitter is under replacement by a high power (10 KW) TV transmitter at present. With the commissioning of this project, it should be possible for parts of Kannur district to receive programmes originating from Doordarshan Kendra at Thiruvananthapuram. This arrangement shall not, however, benefit Kasargod district because of the intervening distance.

(b) and (c) No, Sir. The TV service in Malappuram district has, however, been planned to improve with the commissioning of the high power TV transmitter under establishment at Kozhikode.

[Translation]

Self Employed Productive Endeavours

3080. SHRI BHOGEN德拉 JHA : Will the PRIME MINISTER be pleased to refer to reply given to Starred Question No. 69 on July 17, 1991 and state :

(a) the details of existing self employed productive endeavours in the States;

(b) whether the financial institutions are providing funds to the units at district and Development Block level to maintain such productive endeavours;

(c) if so, the details thereof; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAM-

BHAI H. PATEL) : (a) The major self employment programmes implemented by the Ministry of Rural Development for the rural poor are the Integrated Rural Development Programme (IRDP), Training of Rural Youth for Self Employment (TRYSEM) and Development of Women and Children in Rural Areas (DWCRA).

Under IRDP the identified rural poor are assisted with income generating schemes which are funded by Government through subsidy and institutional credit. In 1990-91, 28.97 lakh families were assisted under this programme with a subsidy of Rs. 668.16 crores and credit of Rs. 1,190.02 crores.

Under TRYSEM rural youth between the age group of 18—35 years are trained in technical and entrepreneurial skills in order to enable them to take up self-employment. In 1990-91, 2.34 lakh youth have been trained involving an expenditure of Rs. 33.81 crores.

Under DWCRA groups of women are inter alia assisted with a revolving fund for taking up income generating activities. In 1990-91, as per the information provided by the State Governments and Union Territory Administrations 6,481 groups of women have been formed involving an expenditure of Rs. 739.09 lakhs.

(b) and (c) IRDP is a credit linked programme under which credit is provided directly to the beneficiaries by the financial institutions. During 1990-91 the financial institutions have disbursed an amount of Rs. 1,190.02 crores under IRDP.

(d) Does not arise.